

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 344/2010

**Coram:
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

**Date of hearing: 12.9.2013
Date of Order: 18.9.2013**

In the matter of

Petition seeking exercise of power under Electricity Act, 2003 for issuing appropriate directions to the Central Generating Station.

And

In the matter of

North Delhi Power Limited, Delhi **....Petitioner**

Vs

NHPC Limited and other **..Respondents**

Following were present:

Shri S. Singh, Advocate for the petitioner

ORDER

The petitioner, North Delhi Power Limited has filed the present petition seeking direction to Central Generating respondents to consider the application for no-objection/concurrence for grant of inter-State open access in accordance with Regulations 8 of the Central Electricity Regulatory Commission (Open Access in Inter-State Transmissions) Regulations, 2008 amended from time to



time.

2. During the course of the hearing, learned counsel for the petitioner submitted that issues raised in the petition have been resolved by the parties. Accordingly, learned counsel sought the permission of the Commission to withdraw the present petition.

3. The prayer of learned counsel for the petitioner is allowed. Accordingly, Petition No. 344/2010 is disposed of as withdrawn.

Sd/-

(M.Deena Dayalan)
Member

sd/-

(V.S.Verma)
Member